F. No. 01(03)/Roster/CESTAT/2021 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.05.2021

ORDER NO. 64 of 2021

Hon'ble President is pleased to modify roster order no. 55 of 2021 for **CESTAT, Ahmedabad** from **20.05.2021 to 21.05.2021** as follows:

CORAM	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta,	From 20.05.2021	Customs, Excise and
President and Mr. Raju, Hon'ble	to 21.05.2021	Service Tax Division
Member (Technical)	Forenoon	Bench Matters

Note:

1. In the event of adjournment of matters for any reason the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Asst. Registrar/Bar Association, Ahmedabad/Commissioner (AR), Ahmedabad/ Notice Board/ Website/Guard File/Office Copy.

Registrar